

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1536/GS

Dated:- 10-03-2020

In continuation with High Court Order No. 1508/GS dated 05.03.2020, Shri Sanjeev Gupta, District & Sessions Judge (Super Time Scale), whose services have been placed at the disposal of Hon'ble the Chief Justice for his further adjustment in the High Court Registry, is posted as Registrar Vigilance, High Court of J&K.

By order

(Sanjay Dhar)
Registrar General

No:- 40394-408/GS Dated:- 10-03-2020

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Shri Sanjeev Gupta, District & Sessions Judge (Super Time Scale).
..... for information and necessary action.
5. Registrar Rules, High Court of J&K, ~~Udhampur~~ Jammu.
6. Principal District & Sessions Judge, _____
..... for information.
7. Registrar Computers High Court of J&K with the request to please get it uploaded on the High Court Website.

Registrar General